

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

order dt.18.10.2000.

Free copy of
the order
dt.18.10.2000 given
to the both
counsel.

~~Part~~
25/10 - ~~18/10~~
S-O

Heard Mr. S. R. Mishra, learned counsel
for the applicant and Madam R. Sikdar, learned
counsel for the respondent. ASC on ~~OA~~ filed by learned counsel for
applicant in which it has been submitted
that the prayer asked for in the OA has
already been granted by the Departmental
authorities and he does not want to press
this OA. We have heard learned counsel for
both sides. In view of the Memo the OA is
disposed of as not being pressed.

JKM
vice-chairman
18/10/2000
Member (J)